

Allocation of gas for gas based power projects

2163. SHRI BHARATSINH PRABHATSINH PARMAR : Will the Minister of POWER be pleased to state :

(a) whether Government has allocated gas on firm basis for the upcoming gas based power projects i.e., GSPC Pipavav Power Company Ltd., GSEG expansion projects and Dhuvaran CCPP-III in Gujarat;

(b) the details of Government's response on the State Government/GUVNL's request for allocation of gas quantum overcome shortfall; and

(c) the response of Government on GUVNL's request for clubbing/diversion of gas amongst the gas based power plants supplying power to GUVNL?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) No, Sir. Ministry of Power has not allocated gas on firm basis for the upcoming power projects *i.e.* GSPC Pipavav Power Company Ltd, GSEG expansion projects and Dhuvaran CCPP-III in the Gujarat.

(b) The Gujarat State Government/Gujarat Urja Vikas Nigam Limited (GUVNL) have requested for allocation of gas to meet shortages being experienced by existing plants as also to meet the requirement of gas for new plants. However, due to the reduced availability of domestic gas, no additional allocation could be made to any power plants including Gujarat projects so far. Further, MoP/Central Electricity Authority has issued an advisory to all the developers not to plan for any new domestic gas based power plants till 2015-16, as there is no certainty of availability of Gas.

(c) The request of Clubbing / Diversion of gas of GUVNL has been approved by the Government.

Lower Subansiri Power Project

2164. SHRI BIRENDRA PRASAD BAISHYA : Will the Minister of POWER be pleased to state :